

SPECIAL BENCH - 2  
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/234(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M**

IN THE MATTER OF	MAA CHHINNAMASTIKA AGRO PROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

**Appearance (via video conferencing/physically)**

Ms. Tanvi Luhariwala, Adv.

... For the Petitioner

**ORDER**

1. Ld. Counsel for the Petitioner present.
2. Registry is directed to issue notice to the Respondent by way of speed post and by way of email and place tracking information on record.
3. List this matter on **19.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**